

MINUTES OF THE MEETING No. 15/10 dated 8.7.2009 UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG

The Committee first considered minutes of the ALC Meeting No.14/10 for confirmation and confirmed and adopted the same without any change.

Case No M-93 NC No.15/10 Dated 8.7.09	M/ s Clariant Chemicals (I) Pvt. Ltd, Mumbai F.No.01/83/50/531 /AM09/DES-IV RLA F.No.03/94/40/354/AM09 Lic No.0310478426 dated 11.7.08
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The Committee considered the case as per agenda. The Committee in view of the written comments dated 7.7.2009 given by the representative of Deptt. of C&PC(Chem.Div.), decided to amend the Quantity of export and description of import item as under:-

Export Item

From	To
1 MT	1 Kg

Import Item

Form	To
Dihydroxydiphenyl Sulphone (70%)	4,4 Dihydroxydiphenyl Sulphone (70%)

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No M-94 NC No.15/10 Dated 8.7.09	M/ s Thomson Press (I) Ltd, N. Delhi F.No.01/83/50/154 /AM09/DES-IV RLA F.No.05/24/40/864/AM08 Lic No.0510217694 dated 11.3.08
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Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-

Export Item

Sr. No	Export Item Name	Quantity
1	Printed Diary 2009 Title – Diary A4 2 Page Pages per Day Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 20112 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 2010 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 2181.81 sqm.	12600 Nos. (2353 Kgs.)
2	Printed Diary 2009 Title – Diary A4 Day per page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 77765 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 14733 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 16041 sqm.	96200 Nos. (96982 Kgs.)
3	Printed Diary 2009 Title – Diary A4 Day per page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 258518 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 48977 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 53327.27	319800 Nos. (322450 Kgs.)

	sqm.	
4	Printed Diary 2009 Title – Diary A4 2 Day per page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 11203 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 4298 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 4695.45 sqm.	28800 Nos. (16877 Kgs.)
5	Printed Diary 2009 Title – Diary A4 Week to view Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 61218 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 31193 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 34231.81 sqm.	210000 Nos. (100950 Kgs.)

6	Printed Diary 2009 Title – Diary A5 Day page Appointment Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 54992 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 8768 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 12486.36 sqm.	135600 Nos. (68071 Kgs.)
7	Printed Diary 2009 Title – Diary A5 Day to a Page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 152811 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 24362 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 34700 sqm.	376800 Nos. (189154 Kgs.)
8	Printed Diary 2009 Title – Diary A5 2 Day per page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 9799 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 3152 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 4513.63 sqm.	50400 Nos. (14283 Kgs.)
9	Printed Diary 2009 Title – Diary A5 week to view Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 68407 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 26839 Kgs,	432000 Nos. (104750 Kgs.)

	3. Containing PVC Coated Paper (170-240 Gsm) - 38472.72 sqm.	
10	Printed Diary 2009 Title – Diary Quarto Week to view Appt Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 3860 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1721 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1909.09 sqm.	13200 Nos. (6050 Kgs.)
11	Printed Diary 2009 Title – Executive Diary A4 Day Page Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 8730 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1654 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1800 sqm.	10800 Nos. (11340 Kgs.)
12	Printed Diary 2009 Title – Executive Diary A4 Week to view Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1079 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 550 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 600 sqm.	3700 Nos. (1887 Kgs.)
13	Printed Diary 2009 Title – Executive Diary A5 Day Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 7300 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1164 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1659.09 sqm.	18000 Nos. (9360 Kgs.)
14	Printed Diary 2009 Title – Executive Diary A5 Week view Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1139 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 435 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 622.72 sqm.	7000 Nos. (1736 Kgs.)
15	Printed Diary 2009 Title : Diary Slim Week to view portrait Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 8962 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1938 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 7381.18 sqm.	174000 Nos. (14268 Kgs.)
16	Printed Diary 2009 Title Executive Diary Slim Week view portrait Burgundy/Black/Blue	16920 Nos. (1557 Kgs.)

	1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 980 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 188 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 718.18 sqm.	(1337 Kgs.)
17	Printed Diary 2009 Title Diary Slim Week to View Portrait Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 754 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 239 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 909.09 sqm.	21500 Nos. (1398 Kgs.)
18	Printed Diary 2009 Title Diary Slim Week to View Land Appt. Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 794 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 165 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 627.27 sqm.	14800 Nos. (1214 Kgs.)
19	Printed Diary 2009 Title Executive Diary Slim Week to view land Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 264 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 51 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 195.45 sqm.	4560 Nos. (421 Kgs.)
20	Printed Diary 2009 Title Diary slim week to view jPort notes Burgundy/Black/Blue 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 805 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 167 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 636.36 sqm.	15000 Nos. (1230 Kgs.)

Import Item

Sl.No.	Import Item Name	Qty.
1	Printed Diary Block untrimmed (Contains Paper 50-150 Gsm)	843928 Kg
2.	Book Binding Board 1mm to 4mm	1.05 Kg/Kg content in export

3.	PVC Coated Paper (170 -240 Gsm)	1.05 Sq.mtr./Sq.mtr. content in export
4.	GLUE	1 Kg/100 Kg of paper used
5.	Barcode Stickers 25 X 32 mm (self adhesive)	Net + 1% wastage
6	Corrugated Boxes	As per packing policy or as applied for whichever is less

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-95 NC No.15/10 Dated 8.7.09	M/ s Thermax Ltd, Pune F.No.01/83/50/912 /AM09/DES-IV RLA F.No.31/24/40/192/AM09 Lic No.3110035845 dated 21.10.08
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The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (PC.Division) forwarded vide their U.O. No.46011/13/2008-Pc-II dated 9.4.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Pour Point Depressant (Brand Name : MAXDIP 2278)	1 Kg	1. Behenyl Alcohol 2. Styrene 3. Maleic Anhydride 4. Ortho/Mixed Xylene	0.3316 Kg 0.0566 Kg 0.0533 Kg 0.6450 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-96 NC No.15/10 Dated 8.7.09	M/ s Nisha Industries Ltd, Ghaziabad F.No.01/83/50/158 /AM09/DES-IV RLA F.No.05/24/40/902/AM08 Lic No.0510217635 dated 10.3.08
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The Committee considered the case as per agenda. The representative of the DIPP present in the meeting and given the written comments dated 8/7/09 stated that the firm has neither given weight of export product nor its area. He has mentioned that firm may be requested to furnish at least area of the export product in Sq. Meter.

Case No M-97 NC No.15/10 Dated 8.7.09	M/ s VVF Ltd, Mumbai F.No.01/83/162/587 /AM09/DES-IV
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The Committee considered the case as per agenda and defer the case for consideration for one week to study further by members.. Accordingly the case may be re-listed on 22.7.2009

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 15/83-ALC1/2009 **MEETING DATE** : 08.07.2009

1	Case No.:45/46/83-ALC1/2007	Party Name:KRISTALL OCEAN EXPORT PVT.LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/01853/AM08/	RLA File :03/94/040/00648/AM07/	Lic.No/Date:0310407349 09.11.2006	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that RLA, Mumbai letter No.03/94/40/648/AM07 dated 11/6/2009 has intimated that the licence has been issued on repeat basis under para 4.7.1 of HBP. In view RLA's letter Committee			

decided to withdrawn the case.

2	Case No.:168/46/83-ALC1/2007	Party Name:MULCHAND M. ZA VERI	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/01976/AM08/	RLA File :08/24/040/00167/AM08/	Lic.No/Date:0810067661 09.10.2007	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 5.8.2009.			

3

Case No.:67/18/83-ALC1/2008	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
HQ File :01/83/050/00598/AM09/	RLA File :10/24/040/00005/AM09/	Lic.No/Date:1010029502 12.05.2008	Defer Date:

Decision : The Committee considered the case as per agenda. The representative of Spices Board present in the meeting and on the basis of written comments provided vide Letter No.Qlty/2(10)2008 dt. 22.8.2008 stating that the weighted average yield Oleoresins comes to 13.88% whereas the firm has applied at 13% yield similarly for Voletile Oil weighted average yield is 3.17% whereas firm has applied for 2.5% as per recommendation of Spices Board. The Committee decided to approve the case as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Black Pepper Oleoresins	1388 Kg
2.	Black Pepper Oil	317 Kg

Import Item

S.No.	Description of Item	Quantity
1.	Light Black Pepper (Light berries)	10000.000 Kg

This decision is applicable for this licence only.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

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Case No.:59/18/83-ALC1/2008	Party Name:SYNTHITE INDUSTRIAL CHEMICALS LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
HQ File :01/83/050/00590/AM09/	RLA File :10/24/040/00215/AM08/	Lic.No/Date:1010029512 14.05.2008	Defer Date:
Decision : The Committee considered the case as per agenda. The representative of Spices Board present in the meeting and on the basis of written comments provided vide Letter No.MD/FNT/01/08 dt. 7.7.2009 stating that the weighted average yield comes to 3.16% whereas the firm has applied at 6% yield, the Committee decided to approve the case at 6% yield as per licence as under:-			
Item of Export	Qty	Item of Import	Qty
Oleoresin Turmeric	12004.800 Kg	Turmeric	200.000 MT
This decision is applicable for this licence only.			
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

5	Case No.:31/21/83-ALC1/2008	Party Name:STERLITE INDUSTRIES (INDIA) LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00672/AM09/	RLA File :03/95/040/00361/AM09/	Lic.No/Date:0310482321 12.08.2008	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Ministry of Mines. D.O reminder issued on 7.6.2009. Accordingly the case may be re-listed on 5.8.2009.			

	Case No.:2/22/83-ALC1/2008	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00677/AM09/	RLA File :04/24/040/00120/AM09/	Lic.No/Date:0410097970 13.08.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Magnetran Coated Float Glass	400675 Sq. Meter 6010.125 MT

Import Item

Sl.No.	Import Item Name	Qty.
1	Silica Sand	5462 MT
2	Soda Ash (Sodium Carbonate Dense)	1652493 Kg
3	Sodium Sulphate	66102 Kg
4	Iron Oxide	12018 Kg
5	Sodium Nitrate	961 Kg
6.	Nickel Oxide	3730 Kg
7.	Cobalt Oxide	1021 Kg
8.	Selenium	42.04 Kg
9.	PMMA Base Interlevant Powder	277.0 Kg
10.	Furnace Oil	Not allowed
11.	Wood: Wood Pine	As per packing policy
12.	Polyeter Ratched Assembly (tie down with J hok on Ratched Buckle fixed)	As per packing policy
13.	Unit Clay Tyvek (Bentonite)	As per packing policy
14.	Cargo Dry	As per packing policy
15.	Aluminium Foil	As per packing policy
16.	Nickle Chromoum Sputtering Targets on Stainless Steel Core	185.51 Kg
17.	Titanium Sputtering Targets on Stainless Steel Core	19.19 Kg

18.		Niobium Sputtering Targets on Stainless Steel Core	656.6 Kg
19.		Silver Sputtering Targets on Stainless Steel Core	139.06 Kg
20.		Zinc Aluminium Sputtering Targets on Stainless Steel Core	520 Kg
21.		Silicon Aluminium Sputtering Targets on Stainless Steel Core	512.13 MT
22.		Titanium Oxide Sputtering Targets on Stainless Steel Core	30.07 MT
23.		Zn Sn Al Sputtering Targets on Stainless Steel Core	104 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

7	Case No.:15/26/83-ALC1/2008	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Rejected
	HQ File :01/83/050/00780/AM09/	RLA File :03/94/040/00552/AM09/	Lic.No/Date:0310486638 16.09.2008	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L on 21/5/09 issued by Deptt. of C&PC (Chem.Div.). RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

8	Case No.:40/28/83-ALC1/2008	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00856/AM09/	RLA File :10/24/040/00084/AM09/	Lic.No/Date:1010031157 06.10.2008	Defer Date:05.08.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

Case No.:22/30/83-ALC1/2008	Party Name:HI-TECH OFFICE SYSTEMS	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
HQ File :01/83/050/00882/AM09/	RLA File :03/94/040/00660/AM09/	Lic.No/Date:0310489846 10.10.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Raised Access Floor Panels (Flooring) Size 600x600 MM Bare Quality	1 No	1. Galvanized Steel Sheet of relevant size and thickness 2. Fly Ash Grade F 3. Super Plasticizer based on modified poly carboxylic ether 4. Viscosity Modifier	1.05 Kg/Kg content in export product 0.5 Kg 0.029 Kg 0.0029 kg
Raised Access Floor Panels (Flooring Antistatic HPL Finish and PVC Edge trim 1 No. Size 600x600 MM Laminate quality	1 No.	1. Galvanized Steel Sheets of relevant size and thickness 2. Laminated sheet of relevant size and thickness	1.05 Kg/Kg content in export product Net to Net
Raised Access Floor Panels (Flooring) 1 No. size 600x600 MM PVC quality	1 No.	1. Galvanized Steel Sheets of relevant size and thickness 2. PVC sheets of relevant size and thickness	1.05 Kg/Kg content in export product Net to Net
Raised Access Floor Woodcore Panels (Flooring) 1 No. Size 600x600 MM Bare Quality	1 No.	1. Chip Board of relevant size and thickness (above 25 mm) 2. Galvanized steel sheets of relevant size and thickness	1.05 Cbm/Cbm content in export product 1.05 Kg/Kg content in export product
Steel Pedestal Assembly (Pedestal, Stringer, Screws, Nuts, Pedestal Caps)	1 No.	1. G.I steel for head Plate (of relevant size and thickness) 2. G.I Steel Pipe for Pedestal (of	1.05 Kg/Kg content in export product 1.05 Running

		relevant size and thickness) 3. Nut for Stud 4. G.I steel for Bottom Plate (of relevant size and thickness) 5. Screws 6. Stud (Steel Rod) H 2000 MM (of relevant size and thickness) 7. Stud (Steel Rod) H 100 MM (of relevant size and thickness) 8. GI Steel (Stringers) (of relevant size and thickness)	Metre/Running Metre content in export product Net + 1% wastage 1.05 Kg/Kg content in export product Net + 1% wastage 1.05 Kg/Kg content in export product 1.05 Kg/Kg content in export product 1.05 Kg/Kg content in export product
Semi Finished Raw Steel Panel Frame for manufacture of Raised Access Floor Panels (Flooring) of different quality & size above 596x596 mm	1 No.	1. Raw steel panel frame of relevant size 2. PVC sheets of relevant size and thickness 3. Laminate sheets of relevant size and thickness 4. PVC Beeding of relevant width	1 No. Net to Net Net to Net Net to Net

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

10	Case No.:24/30/83-ALC1/2008	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Rejected
	HQ File :01/83/050/00884/AM09/	RLA File :03/94/040/00679/AM09/	Lic.No/Date:0310489854 10.10.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L on 5/5/09 issued by Deptt. of C&PC (Chem.Div.). RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

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Case No.:1/39/83-ALC1/2008		Party Name:N.R. AGARWAL INDUSTRIES LTD.,		Meet No/Date:15/83-ALC1/2009 08.07.2009		Status:Case Approved	
HQ File :01/83/050/01058/AM09/		RLA File :03/95/040/01263/AM08/		Lic.No/Date:0310496931 08.12.2008		Defer Date:	
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-							
Export Item		Qty.	Import Item		Qty.		
Coated paper board, white back or grey back		2000 MT	1. Waster paper, all grades including SWS		2200 MT		
			2. SBR Latex DL 611		120 MT		
			3. Kaolin Clay		100 MT		
			4. Calcium Carbonate		120 MT		
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.							

13	Case No.:5/46/83-ALC1/2008		Party Name:RESONANCE SPECIALITY CHEMICALS PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/01233/AM09/		RLA File :02/24/040/00257/AM09/	Lic.No/Date:0210122600 28.01.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o DBT called for vide U.O dated 11.5.09, reminder dated 8.6.09. and D.O reminder issued on 6.7.09. Accordingly the case may be re-listed on 5.8.2009.				

14	Case No.:6/46/83-ALC1/2008		Party Name:RESONANCE SPECIALITY CHEMICALS PRIVATE LIMITED,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/01234/AM09/		RLA File :02/24/040/00258/AM09/	Lic.No/Date:0210122601 28.01.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o DBT called for vide U.O dated 11.5.09, reminder dated 8.6.09. and D.O reminder issued on 6.7.09. Accordingly the case may be re-listed on 5.8.2009.				

15	Case No.:30/7/83-ALC1/2009	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00093/AM10/	RLA File :30/24/040/00045/AM09/	Lic.No/Date:3010059964 04.02.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

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Case No.:3/47/83-ALC1/2008	Party Name:AKZO NOBEL COATINGS INDIA PVT LTD,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
HQ File :01/83/050/01254/AM09/	RLA File :07/24/040/00608/AM09/	Lic.No/Date:0710062920 09.02.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-			
<u>Export Item</u>			
S.No.	Description of item	Quantity	
1.	Paints Ply Topcoat White % of Pigment Minimum 24.60% % of Solid Resin Content Minimum 26.36%	30000.00 Ltr. (37500.00 Kgs)	
2.	Paints Poly Topcoat Green % of Pigment Minimum 18% % of Solid Resin Content Minimum 31.50%	17000.00 Ltr. (18802.0 Kg)	
3.	Paints Poly Topcoat Red % of Pigment Minimum 19.20% % of Solid Resin Content Minimum 31.50%	17000.00 Ltr. (18700.0 Kgs)	
4.	Paints Poly Topcoat Blue % of Pigment Minimum 23.50% % of Solid Resin Content Minimum 28.10%	17000.00 Ltr. (18989.0 Kgs)	
<u>Import Item</u>			

S.No.	Description of item	Quantity
1.	2 - Butoxyethanol	14888.748 Kg
2.	Bayefrox Black 303T(Pigment)	90.000 Kg
3.	Chrome Oxide Green (Pigment)	2598.812 Kg
4.	Ferro Tan V9117 (Pigment)	568.008 Kg
5.	Flow Agent Additive	443.436 Kg
6.	Iron Oxide RO – 8097 (Pigment)	3402.915 Kg
7.	Kingfisher Blue 211 (Pigment)	200.000 Kg
8.	MF Resin Cymel 303	5200.472 Kg
9.	P. Brown 24 CR/SB/TI (Pigment)	232.500 Kg
10.	Polyethylene Wax/Ptfe	156.355 Kg
11.	PTSA (AMP Salt) Catalyst	314.732 Kg
12.	Syloid EDS Additive	5757.005 Kg
13.	Titanium Dioxide (Rutile)	12295.202 Kg
14.	Yellow Iron Oxide	122.401 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

17	Case No.:15/47/83-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/01266/AM09/	RLA File :03/95/040/00914/AM09/	Lic.No/Date:0310506228 09.02.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

18	Case No.:29/7/83-ALC1/2009	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00092/AM10/	RLA File :30/24/040/00047/AM09/	Lic.No/Date:3010060186 18.02.2009	Defer Date:05.08.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.

19	Case No.: 32/7/83-ALC1/2009	Party Name:WADPACK PRIVATE LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status: Case Deferred
	HQ File :01/83/050/00095/AM10/	RLA File :07/24/040/00554/AM09/	Lic.No/Date:0710063364 02.03.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 12/6/2009 issued by this office. . Accordingly the case may be re-listed on 5.8.2009			

20

Case No.:26/7/83-ALC1/2009	Party Name:THE METAL POWDER COMPANY LTD,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved								
HQ File :01/83/050/00089/AM10/	RLA File :35/24/040/00057/AM09/	Lic.No/Date:3510025971 03.03.2009	Defer Date:								
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-											
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Gold bronze powder (copper content 70% & zine content 30%)</td><td>100 MT</td><td>1. Copper cast br/copper cathode cut @98% min. purity 2. Zinc ingots @ 98% min. purity</td><td>70.70 MT 30.30 MT</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Gold bronze powder (copper content 70% & zine content 30%)	100 MT	1. Copper cast br/copper cathode cut @98% min. purity 2. Zinc ingots @ 98% min. purity	70.70 MT 30.30 MT
Export Item	Qty.	Import Item	Qty.								
Gold bronze powder (copper content 70% & zine content 30%)	100 MT	1. Copper cast br/copper cathode cut @98% min. purity 2. Zinc ingots @ 98% min. purity	70.70 MT 30.30 MT								
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

21	Case No.: 24/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status: Case Deferred
	HQ File :01/83/050/00087/AM10/	RLA File :10/24/040/00131/AM09/	Lic.No/Date:1010032965 17.03.2009	Defer Date:05.08.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.

22	Case No.:22/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00085/AM10/	RLA File :10/24/040/00124/AM09/	Lic.No/Date:1010033088 24.03.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

23	Case No.:10/7/83-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00073/AM10/	RLA File :03/94/040/01105/AM09/	Lic.No/Date:0310513252 25.03.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to call for following clarification as under:- (1) whether export & import items are same (2) Give the details of processing, flow change and chemical reaction if any. The case may be relisted on 5.8.2009.			

24	Case No.:18/7/83-ALC1/2009	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00081/AM10/	RLA File :10/24/040/00133/AM09/	Lic.No/Date:1010033104 25.03.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

	Case No.:20/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
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25	HQ File :01/83/050/00083/AM10/	RLA File :10/24/040/00129/AM09/	Lic.No/Date:1010033107 25.03.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

26	Case No.:21/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00084/AM10/	RLA File :10/24/040/00130/AM09/	Lic.No/Date:1010033108 25.03.2009	Defer Date:05.08.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.				

27	Case No.:27/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00090/AM10/	RLA File :10/24/040/00127/AM09/	Lic.No/Date:1010033105 25.03.2009	Defer Date:05.08.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.				

28	Case No.:28/7/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00091/AM10/	RLA File :10/24/040/00128/AM09/	Lic.No/Date:1010033106 25.03.2009	Defer Date:05.08.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.				

29	Case No.:9/7/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00072/AM10/	RLA File :03/95/040/00669/AM09/	Lic.No/Date:0310513426 26.03.2009	Defer Date:22.07.2009

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 22.7.2009.

30	Case No.:17/7/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00080/AM10/	RLA File :03/95/040/00638/AM09/	Lic.No/Date:0310513761 30.03.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div) forwarded vide their U.O. No.15022/15/2005-Ch.II dated 3.7.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Pyazosulfuron Ethyl 10% WP	1 Kg	1. Pyazosulfuron Ethyl Technical (97% Min.) 2. Sodium Ligno Sulphonate	0.105 Kg 0.020 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

31	Case No.:1/3/83-ALC1/2009	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00010/AM10/	RLA File :10/24/040/00148/AM09/	Lic.No/Date:1010033307 03.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

32	Case No.:5/3/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00014/AM10/	RLA File :10/24/040/00146/AM09/	Lic.No/Date:1010033304 03.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for			

wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.

33	Case No.:6/3/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00015/AM10/	RLA File :10/24/040/00149/AM09/	Lic.No/Date:1010033306 03.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

34	Case No.:2/3/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00011/AM10/	RLA File :10/24/040/00118/AM09/	Lic.No/Date:1010033329 06.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

35	Case No.:3/3/83-ALC1/2009	Party Name:KAJARIA CERAMICS LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Rejected
	HQ File :01/83/050/00012/AM10/	RLA File :05/24/040/00733/AM09/	Lic.No/Date:0510239498 06.04.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 15/5/09 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

36	Case No.:11/7/83-ALC1/2009	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00074/AM10/	RLA File :03/95/040/01041/AM09/	Lic.No/Date:0310514875 08.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 12/6/2009 issued by this office.. Accordingly the case may be re-listed on			

5.8.2009..

37	Case No.:13/7/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00076/AM10/	RLA File :03/94/040/01126/AM09/	Lic.No/Date:0310515020 09.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

38	Case No.:19/7/83-ALC1/2009	Party Name:BANCO PRODUCTS (INDIA) LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00082/AM10/	RLA File :34/24/040/00216/AM09/	Lic.No/Date:3410023979 15.04.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 20/7/2009 issued by this office. . Accordingly the case may be re-listed on 5.8.2009..			

39	Case No.:5/7/83-ALC1/2009	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00068/AM10/	RLA File :03/94/040/00021/AM10/	Lic.No/Date:0310518211 04.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSI). Accordingly the case may be re-listed on 5.8.2009.			

	Case No.:6/7/83-ALC1/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00069/AM10/	RLA File :03/95/040/00033/AM10/	Lic.No/Date:0310518340 04.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div) forwarded vide their U.O. No.15022/16/2006-Ch.II dated 7.7.2009 as under:-			

40	Export Item	Qty.	Import Item	Qty.
	Tebuconazole Technical 98% Min.	1 Kg	1. Alkyl Ketone (1-(4-Chloro Phenyl) Dimethyl Pentanone) 2. 1 H -1,2,4-Triazole 3. Dimethyl Sulphate 4. Dimethyl Sulphide 5. Potassium Hydroxide	0.885 Kg 0.300 Kg 0.650 Kg 0.282 Kg 0.419 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

41	Case No.:33/7/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00096/AM10/	RLA File :05/24/040/00058/AM10/	Lic.No/Date:0510240904 06.05.2009	Defer Date:22.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 22.7.2009.				

42	Case No.:34/7/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00097/AM10/	RLA File :05/24/040/00021/AM10/	Lic.No/Date:0510240905 06.05.2009	Defer Date:22.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 22.7.2009.				

43	Case No.:35/7/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00098/AM10/	RLA File :05/24/040/00022/AM10/	Lic.No/Date:0510240906 06.05.2009	Defer Date:22.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for				

wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 22.7.2009.

44	Case No.:1/11/83-ALC1/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00164/AM10/	RLA File :31/24/040/00032/AM10/	Lic.No/Date:3110038559 27.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

45	Case No.:2/11/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00165/AM10/	RLA File :10/24/040/00007/AM10/	Lic.No/Date:1010033810 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

46	Case No.:3/11/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00166/AM10/	RLA File :10/24/040/00011/AM10/	Lic.No/Date:1010033812 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

47	Case No.:4/11/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00167/AM10/	RLA File :10/24/040/00013/AM10/	Lic.No/Date:1010033814 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

48	Case No.:5/11/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00168/AM10/	RLA File :10/24/040/00018/AM10/	Lic.No/Date:1010033831 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

49	Case No.:6/11/83-ALC1/2009	Party Name:V.S.POLYMERS PVT. LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00169/AM10/	RLA File :05/24/040/00049/AM10/	Lic.No/Date:0510242473 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The Committee, decided to issue letter to RLA and firm for Hard Copy. Accordingly the case may be relisted on 5.8.09			

50	Case No.:7/11/83-ALC1/2009	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00170/AM10/	RLA File :17/24/040/00078/AM09/	Lic.No/Date:1710002621 28.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and in view of the written comments dated 8.7.2009 given by the representative of DIPP, the Committee decided to approve the case as applied for. This will be applicable for this licence only. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:8/11/83-ALC1/2009	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00171/AM10/	RLA File :17/24/040/00106/AM09/	Lic.No/Date:1710002622 28.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and in view of the written comments dated 8.7.2009 given by the			

51	representative of DIPP, the Committee decided to approve the case as applied for. This will be applicable for this licence only RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE
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52	Case No.:9/11/83-ALC1/2009	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00172/AM10/	RLA File :17/24/040/00108/AM09/	Lic.No/Date:1710002623 28.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 5.8.2009.			

53	Case No.:10/11/83-ALC1/2009	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
	HQ File :01/83/050/00173/AM10/	RLA File :17/24/040/00079/AM09/	Lic.No/Date:1710002624 29.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and in view of the written comments dated 8.7.2009 given by the representative of DIPP, the Committee decided to approve the case as applied for. This will be applicable for this licence only. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

54	Case No.:11/11/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00174/AM10/	RLA File :03/94/040/01115/AM09/	Lic.No/Date:0310521839 29.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for			

wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.

55	Case No.:14/11/83-ALC1/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00177/AM10/	RLA File :03/95/040/00115/AM10/	Lic.No/Date:0310521933 29.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

56	Case No.:15/11/83-ALC1/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00178/AM10/	RLA File :03/95/040/00116/AM10/	Lic.No/Date:0310521941 29.05.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

57	Case No.:16/11/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00179/AM10/	RLA File :05/24/040/00077/AM10/	Lic.No/Date:0510242650 01.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

58	Case No.:17/11/83-ALC1/2009	Party Name:V.S.POLYMERS PVT. LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00180/AM10/	RLA File :05/24/040/00084/AM10/	Lic.No/Date:0510242715 01.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

Case No.:18/11/83-ALC1/2009

Partv Name:SILVER OAK LABORATORIES

Meet No/Date:15/83-ALC1/2009

Status:Case

59		PVT.LTD.	08.07.2009	Deferred
	HQ File :01/83/050/00181/AM10/	RLA File :05/24/040/00115/AM10/	Lic.No/Date:0510242775 02.06.2009	Defer Date:05.08.2009
	Decision :The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 8.7.2009 offered by him the Committee decided to call for the following information from the firm as under:- 1. Net weight of export product 2. Copy of the approved formulation under Drug & Cosmetic Act 3. Calculation Sheet for raw material one the basis of approved formulation under Drug & Cosmetic Act Accordingly the case may be re-listed on 5.8.2009.			

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Case No.:19/11/83-ALC1/2009	Party Name:SUPERLITE JOINTINGS PVT. LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
HQ File :01/83/050/00182/AM10/	RLA File :05/24/040/00088/AM10/	Lic.No/Date:0510242777 02.06.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 8.7.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Caf Jointings sheets matalic and nonmetallic (containing min.38% asbestos)	1000 MT	Raw Asbestos (Chrysotile)	400 MT
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

61	Case No.:21/11/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00184/AM10/	RLA File :03/94/040/00163/AM10/	Lic.No/Date:0310522192 02.06.2009	Defer Date:05.08.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

62	Case No.:22/11/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00185/AM10/	RLA File :03/94/040/00133/AM10/	Lic.No/Date:0310522194 02.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

63	Case No.:23/11/83-ALC1/2009	Party Name:MECH-WELL INDUSTRIES LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00186/AM10/	RLA File :03/95/040/00106/AM10/	Lic.No/Date:0310522306 02.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 5.8.2009.			

64	Case No.:27/11/83-ALC1/2009	Party Name:SHERRY SPECIALITY PAPERS PVT. LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00190/AM10/	RLA File :03/95/040/00105/AM10/	Lic.No/Date:0310522489 03.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dated 8.7.09 offered by him the Committee decided to call for the following information from the firm as under: 1. Various sizes of the export product 2. Width and length of reels as import item Accordingly the case may be re-listed on 5.8.2009.			

65	Case No.:28/11/83-ALC1/2009	Party Name:VVF LIMITED,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00191/AM10/	RLA File :03/95/040/00542/AM09/	Lic.No/Date:0310522497 03.06.2009	Defer Date:05.08.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.

66	Case No.:1/15/83-ALC1/2009	Party Name:PARAS OFFSET PVT.LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00252/AM10/	RLA File :05/24/040/00174/AM10/	Lic.No/Date:0510244373 23.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 5.8.2009.			

67	Case No.:4/15/83-ALC1/2009	Party Name:KLJ ORGANIC LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00255/AM10/	RLA File :05/24/040/00160/AM10/	Lic.No/Date:0510244500 24.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

68	Case No.:2/15/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00253/AM10/	RLA File :10/24/040/00022/AM10/	Lic.No/Date:1010034185 25.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 5.8.2009.			

69	Case No.:3/15/83-ALC1/2009	Party Name:SHERRY SPECIALITY PAPERS PVT. LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00254/AM10/	RLA File :03/95/040/00186/AM10/	Lic.No/Date:0310526018 26.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10/7/2009 issued by this office. Accordingly the case may be re-listed on 5.8.2009..			

70	Case No.:5/15/83-ALC1/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00256/AM10/	RLA File :03/95/040/00156/AM10/	Lic.No/Date:0310526172 29.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

71	Case No.:6/15/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00257/AM10/	RLA File :03/94/040/00231/AM10/	Lic.No/Date:0310526183 29.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

72	Case No.:7/15/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00258/AM10/	RLA File :03/94/040/00157/AM10/	Lic.No/Date:0310526187 29.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

73	Case No.:8/15/83-ALC1/2009	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00259/AM10/	RLA File :07/21/040/00240/AM10/	Lic.No/Date:0710065658 29.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 5.8.2009.			

	Case No.:9/15/83-ALC1/2009	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Approved
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HQ File :01/83/050/00260/AM10/	RLA File :04/24/040/00048/AM10/	Lic.No/Date:0410105741 29.06.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (PC.Division) forwarded vide their U.O. No.46010/24/2009-Ch-II dated 22.6.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Modified Tapioca Starch (Tapioca Starch content : 88% min.)	1 Kg	Tapioca Starch	0.900 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

75	Case No.:10/15/83-ALC1/2009	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00261/AM10/	RLA File :03/95/040/00196/AM10/	Lic.No/Date:0310526336 29.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.			

76	Case No.:11/15/83-ALC1/2009	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00262/AM10/	RLA File :03/95/040/00199/AM10/	Lic.No/Date:0310526548 30.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 5.8.2009.			

77	Case No.:12/15/83-ALC1/2009	Party Name:DEEP PLAST INDUSTRIES	Meet No/Date:15/83-ALC1/2009 08.07.2009	Status:Case Deferred
	HQ File :01/83/050/00263/AM10/	RLA File :08/24/040/00245/AM09/	Lic.No/Date:0810081113 30.06.2009	Defer Date:05.08.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for			

wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 5.8.2009.